

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1300
ANSWERED ON:26.11.2002
VIP SECURITY
RAVINDRA KUMAR PANDEY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of very important and VVIPs those who have been provided security by the Government for the last three years and current year upto October, 2002, category-wise;
- (b) the number of VIPs, VVIPs who have requested for security of self and for family;
- (c) the action taken by the Government in this regard; and
- (d) the number of requests accepted and the details of pending requests?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYA SAGAR RAO)

(a): The security is provided to two types of protectees. Firstly, positional security is provided to persons by virtue of the position they hold e.g. Union Ministers, Judges of Supreme Court and High Courts etc. Secondly, threat based security is provided on the basis of the existing threat perception assessed by the central security agencies. As the threat perception keeps changing, the number of protectees and the category of security in respect of threat based protectees varies from time to time.

(b, (c) & (d): The requests for providing security to self and the family, received from VIPs, VVIPs and others, are examined as per the norms. Based on the existing threat perception, adequate security arrangements have been made in respect of the threatened VIPs, VVIPs and other threatened individuals. It is a continuous process and subject to periodical reviews.